

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 275 of 2017
&
I.A. No. 3016 of 2019

IN THE MATTER OF:

Mcdonald's India Pvt. Ltd. & Ors. ...Appellants

Vs

Vikram Bakshi & Ors.Respondents

Present:

For Appellants: Mr. Kapil Sibal, Mr. Sudipta Sarkar, Sr. Advocates with Ms. Niti Dixit, Mr. Abhishek Tewari, Mr. Raunaq B. Mathur, Ms. Zahra Aziz, Mr. Koshy John and Mr. Vivek Kumar Advocates

For Respondents: Mr. Gauhar Mirza, Mr. Tejas Karla, Mr. Nishant Doshi, and Mr. Prakhar Deep, Advocates for the Respondent Nos. 1 & 2.

Mr. Tushar Mehta, SGI, Ms. Deepeika Kalia, Mr. Mrityunjai Singh, Mr. Deepak Khosla, Mr. Swatik Mishra, Advocates

Mr. Rohit Sharma, Mr. Atul Agarwal, Advocates for Intervenor-HUDCO

With

Company Appeal(AT) No. 280 of 2017

IN THE MATTER OF:

Vikram Bakshi & Anr. ...Appellants

Vs

Connaught Plaza Restaurants Pvt. Ltd. & Ors.Respondents

Present:

For Appellants: Mr. Gauhar Mirza, Mr. Tejas Karia, Mr. Nishant Doshi and Mr. Prakhar Deep, Advocates

For Respondents: Mr. Kapil Sibal, Mr. Sudipta Sarkar, Sr. Advocates with Ms. Niti Dixit, Mr. Abhishek Tewari, Mr. Raunaq B. Mathur, Ms. Zahra Aziz, Mr. Koshy John, Advocates

O R D E R
(Through Virtual Mode)

08.01.2021 At request of Mr. Rohit Sharma, Advocate appearing for Intervenor- HUDCO, the matter is adjourned to **10th February,2021**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Km